

राष्ट्रीयहरितअधिकरण / National Green Tribunal  
प्रधान न्याय पीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / FaridKot House, Copernicus Marg  
नयी दिल्ली / New Delhi - 110 001

03/SKS/JM/131/NGTD/2020/306

Dated <sup>15th</sup> July, 2023

**OFFICE ORDER**

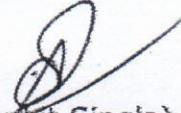
Consequent to the approval of the Competent Authority, Office Order No.NGT(PB)/Judicial/03/2020 dated 05.07.2023 regarding reconstitution of Benches was issued wherein Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member posted at NGT, CZB, Bhopal was physically part of the Court No.1, NGT, PB, New Delhi on 6.7.2023.

In continuation of the same, Govt. of India vide Gazette Notification No.CG-DL-E-06072023-247109 dated 06<sup>th</sup> July, 2023, notified Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member, National Green Tribunal, Central Zone Bench, Bhopal to act as Chairperson, NGT w.e.f. 06.07.2023 until the date on which a new Chairperson is appointed.

Accordingly, Administrative and Judicial function of NGT is being discharged by his lordship in continuation, while remaining stationed at New Delhi, in terms of aforesaid Order & Notification.

TA/DA for shifting from Bhopal to New Delhi becomes payable to his Lordship.

This is for information & necessary compliance of all Sections concerned in aforesaid respect.

  
(Ankit Singla)  
Registrar General

Copy to:

1. PS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PA to Ld. Registrar General
4. All Registrars, NGT (CZB, SZB, WZB and EZB)
5. Ld. Deputy Registrar
6. DCA, NGT, PB
7. All Consultants, NGT (PB)
8. Section Officer (Protocol Section)
9. Bar Association of NGT
10. Website of NGT
11. Notice Board